

17.

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.04.2021

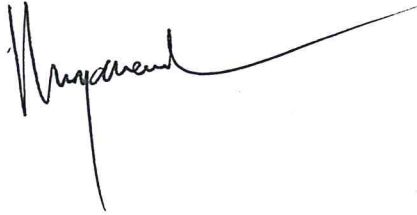
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 178/BB/2020	For orders	Sec 9 of I&B code 2016	Winlead(HK) Cable & Wire Products Co. Ltd	Nityananda n	M/s Velankani Electronics Pvt Ltd	Ajay Kumar M

ADVOCATE FOR PETITIONER/s:

NITYANANDA S G 9535033034



ADVOCATE FOR RESPONDENT/s:

Ajay Kumar Sr. Counsel 9945103865

aw

Arun Kumar

Sr. Counsel

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/178(BEN)2020

Court No. 1

Item No. 116

IBC Under Sec 9

In the matter of:

M/S WINLEAD HK CABLE AND WIRE  
PRODUCTS LIMITED

.....Petitioner

V/s

M/S VELANKANI ELECTRONICS PRIVATE  
LIMITED

.....Respondent

Order delivered on ..08/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)  
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. NITHYANANDA

For Respondent(s):

MR. ARUN KUMAR

Order

Heard Mr. Nithyananda, learned Counsel for the Petitioner and Mr. Arun Kumar, learned Senior Counsel along with Mr. Ajay Kumar.M, learned Counsel for the Respondent.

The learned Senior Counsel for the Respondent submits that in order to maintain a good business relationship, they sincerely offered to settle the issue in question.

Post the case "for orders" on 09.04.2021.



Member(T)

Brunda



Member(J)